

**Special development plan for Vidarbha and Maharashtra**

3324. SHRI RAJKUMAR DHOOT: Will the PRIME MINISTER be pleased to state:

(a) whether Government proposes to extend Special development plan for Vidarbha and Maharashtra regions of Maharashtra on the lines of KBK districts of Odisha; and

(b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI RAJEEV SHUKLA): (a) and (b) Though overall development of all regions of the State is primarily the responsibility of the State Government, however, the Central Government supplements in their efforts through implementing various Special Area Programmes and Centrally Sponsored Schemes. The Government of India initiated BRGF in 2006-07 to redress regional imbalance in development. The District Component of BRGF covers 12 districts of Maharashtra which includes six districts of Vidarbha region, namely, Amravati, Bhandara, Chandrapur, Gadchiroli, Gondia and Yavatmal. Besides, funds are provided under Integrated Action Plan (IAP) to Gadchiroli, Gondia district of Maharashtra. In addition to above, a Rehabilitation Package of Rs. 3873.26 crore was announced on 1st July, 2006 by the Prime Minister for the Vidarbha Region of Maharashtra. The package was under implementation and Rs. 4425.87 crore were released upto September, 2011 by the Central and State Governments and NABARD/Banks. To promote the protective irrigation in Vidarbha, Rs. 300 crore was allocated during 2012-13 to Vidarbha Intensive Irrigation Development Project under RKVY to cover all 11 Vidarbha districts. Moreover, in order to address the issues of equitable distribution of Plan funds and regional disparities, three Statutory Development Boards viz. Vidarbha, Marathwada and the Rest of Maharashtra (ROM) have been constituted on 1st May, 1994 under Article 371(2) of the Constitution of India. The Board articulates the issues and suggests strategies for their development in a time bound manner through systematic follow-up actions. As such, the Government of India has no proposal to extend Special development plan for Vidarbha and other regions of Maharashtra on the lines of KBK districts of Odisha.

**Aadhaar project in West Bengal**

3325. SHRI VIVEK GUPTA: Will the PRIME MINISTER be pleased to state:

- (a) whether Aadhaar enrolment is being progressively carried out in the country;
- (b) the percentage of population provided with the Unique Identification Number in all the States, district-wise;
- (c) whether there are any districts in India where the Aadhaar projects in still not rolled out;
- (d) if so, the details thereof and the reasons therefor; and
- (e) the reasons for low enrolment in Aadhaar, in West Bengal?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING  
(SHRI RAJEEV SHUKLA): (a) Yes, Sir.

(b) to (d) Details of percentage of population provided with Unique Identification (UID) number in all the States, district-wise, are given at Annexure [See Appendix 228 Annexure No. 37]. Enrolment of residents for Aadhaar is carried out through enrolment agencies engaged by State Government departments, Central Government departments/Public Sector Banks etc. Wherever the State Government may have decided not to engage in the enrolment process to a fuller extent, or may not have been able to engage an adequate number of enrolment agencies, enrolment process may be delayed in some districts.

(e) In West Bengal, the State Government took a decision that Aadhaar enrolment work would be undertaken by the Registrar General of India as part of the National Population Register (NPR) preparation. Phase I of NPR comprising collection of biographic data in respect of all the usual residents, scanning of filled-in NPR schedules, and digitization of data in respect of all usual residents has been completed. Second phase of NPR *i.e.* collection of biometrics has commenced in all the districts of the State, and enrolment of over 2.67 crore residents has been completed. Of these, data packets pertaining to about 1.40 crore residents have been uploaded to the Central Identities Data Repository for generation of Aadhaar. 15.26 percent of the population of West Bengal has been provided with UID numbers.

#### **Diversion of funds meant for programmes and policies**

3326. SHRIMATI AMBIKA SONI: Will the PRIME MINISTER be pleased to state: